

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND
ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XI-08/2013/421/RC Dated 02.12.2023

In partial modification of the earlier notification No. HC.XI-08/2013/400/RC dated 19.10.2023, the Hon'ble High Court has been pleased to make the following amendment to the Point 8 of the Appendix A of the **Gauhati High Court Guest House Rules, 2013** in the following manner:

"For Official Visit, Room rent in the High Court Guest House in respect of the Stenographers Grade I, II and III/ Private Secretaries of Mizoram as per the earlier rates mentioned vide Notification No. HC.XI-08/2013/451/RC dated 16.09.2014 (Annexure-I) till further order."

By Order,

Sd/- Shri Sunil Kumar Poddar,
REGISTRAR GENERAL

Memo No. HC.XI-08/2013/422-440/RC Dated
Copy to:-

02.12.2023.

1. The Secretary General, Supreme Court of India, New Delhi – 110001.
2. The L.R & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Nagaland, Department of Justice and Law, Kohima.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
6. The Registrar General, High Court of
7. The Registrar (Vigilance)/Registrar (Judicial)/Registrar (Admn.)/ Registrar (Estt.) Gauhati High Court, Guwahati.
8. The Registrar –cum- Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl./Itanagar Bench, Yupia (He is requested to furnish a copy of this Notification to the Hon'ble Judges available at the station.)
10. The Joint Registrar (_____), Gauhati High Court, Guwahati.
11. The Deputy Registrar (_____) Gauhati High Court, Guwahati.
12. The OSD, Gauhati High Court, Guwahati.

Contd..

13. The Deputy Director (Printing & Stationery), Assam Govt. Press, Guwahati.
(He is requested to publish the notification in the next issue of the official Gazette and send at least 5 (five) copies to the undersigned after publication.)
14. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
15. The Librarian –Cum– Research Officer, Gauhati High Court, Guwahati.
16. The Private Secretary to Hon'ble Mr/Mrs. Justice _____,
Gauhati High Court, Guwahati.
17. The Administrative Officer (Judicial), _____, Gauhati High
Court, Guwahati.
18. The Project Manager, Gauhati High Court, Guwahati, for uploading the
above notification in the High Court Website.
19. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


21/11/2023
REGISTRAR GENERAL